

Annexure

Filing under clause (d) of sub-regulation (1) of regulation 17 of the **IBBI** (Insolvency Resolution Process for Corporate Persons) Rules, 2016

Name of the corporate debtor: **Samaypra Technosolution Private Limited**; Date of commencement of **CIRP Process: October 16, 2023** ; List of Stakeholders as on: November 24 , 2023

(Amount in INR)

Sl. No.	Category of creditor	Summary of claims Received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1.	Unpaid Insolvency Resolution process costs	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
2.	Liquidation costs incurred till date	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
3	Secured financial creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
4	Unsecured financial creditors	1	3,65,16,608	1	200,00,000	NIL	NIL	NIL	NA	NA
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
6	Operational creditors (Employees)	NIL	1,67,804	NIL	NIL	NIL	NIL	1,67,804	N.A	N.A
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	52,03,158	2	20,69,415	NIL	31,33,743	NIL	NA	NA
9	Other stakeholders, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
Total			4,18,87,570		2,20,69,415					

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SI. No.	Name of Operational Creditor	Details of claim Received		Details of claim Admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim Under verification	Remarks, if any	
		Date of receipt claimed	Amount	Amount of claim admitted	Nature Of Claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	H.R Corporation	30/10/2023 revised date 02/11/2023, 04/11/2023		13,51,914	unsecured	nil	no	0	NIL	NIL	26,87,276	NIL	NIL
2	National Bearing	17/11/2023 revised date 22/11/2023		7,17,501	unsecured	nil	no	0	NIL	NIL	4,46,467	NIL	NIL

NOTES (forming integral part of this document)

- 1 **All Claims have been admitted - partially or fully - based on documents received initially and additional documents submitted subsequently**
- 2 **Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or best judgement made in each case.**

